

HIGH COURT OF DELHI, NEW DELHI
(Gazette II-A Branch)

137
14-02-24

No. _____/DHC/Gaz. II-A/G-10/2024

Date:

To

The Principal District & Sessions Judge,
West District,
Tis Hazari Courts,
Delhi.

Sub:- Regarding completion of Ph.D and to prefix 'Dr' to name of - Ms. Aneesa Bishnoi, MM, West District.

Sir,

I am directed to refer to the two letters both dated 20.01.2024 of Ms. Aneesa Bishnoi, Metropolitan Magistrate, received vide your office Endst. Nos. 205/Corr./Gaz./PDJWest/2024 dated 23.01.2024 and Endst. No. 192/Corr./Gaz./PDJWest/2024 dated 22.01.2024 on the above subject, and to convey that her intimation regarding completion of Doctor of Philosophy (Ph.D) in Law from Delhi University, Delhi, has been taken on record. The necessary entry to this effect may please be made in her service book/records, after completion of requisite formalities.

The officer may also be informed that this Court has no objection to her prefixing the title 'Dr' to her name on the basis of acquisition of Ph.D Degree by her.

Yours sincerely,

Sd/-
(Mukesh Gupta)
Deputy Registrar (Gaz. IIA)
for Registrar General

35/
14 FEB 2024
DHC

998-1000

Endst. No. _____/DHC/Gaz. IIA/G-10/2024

Date:

12/02/2024

Copy to:

1. All the Principal District & Sessions Judges.
2. The Principal Secretary, LJ & LA, Govt. of NCT of Delhi.
3. AOJ (Gaz. II-B), Delhi High Court for information.

Sd/-
(Deepak Kumar)
Admn. Officer (Judicial) (Gaz. II-A)

Judl. Br.

nk

To. D. S. J. (H. G.)
13/2/24

Already
intimated

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS): DELHI.

No. F.5 (2)/2024/ 11199 - 11213

Dated, Delhi the 7 FEB 2024

Sub:- Regarding completion of PhD and to prefix "Dr" to name of Ms. Aneeza Bishnoi, MM West District

Copy forwarded for information and necessary action to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Chief Metropolitan Magistrate, (Central), Tis Hazari, Courts, Delhi.
4. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T. Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

(Ravinder Bedi)

District Judge (Commercial Court)-12
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi